

Annexure-4

Name of the corporate debtor: Khandelwal Exports Private Limited

Date of commencement of CIRP: 01.06.2023

List of Creditors as on: 01.11.2023

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% Of voting share in CoC					
1.	Assets Reconstruction Company (India) Limited [Acting in its capacity as trustee of ARCIL-SBPS-I-TRUST]		4,33,11,356.00	3,56,35,619.15								76,75,736.85	Sought Explanation regarding the claim under verification
2.	Mr. Manohar Lal Choudhary		24,44,344.00	4,20,000.00								20,24,344.00	Sought Explanation regarding the claim under verification

3.	M/s Khandelwal Bartan Bhandar		63,43,655.00	10,90,000.00								52,53,655.00	Sought Explanation regarding the claim under verification
4.	M/s Khandelwal Construction & Building Material*		5,48,61,189.00	2,97,47,172.60								2,51,14,016.40	Sought Explanation regarding the claim under verification
	Total		10,69,60,544.00	6,68,92,791.75								4,00,67,752.25	